

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1868
ANSWERED ON:24.08.2007
ALLOTMENT OF HOUSES IN THE NAME OF WOMEN
Adhalrao Patil Shri Shivaji;Verma Shri Ravi Prakash

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether the Union Government has issued instructions to all States to allot houses built by Government agencies for urban poor in the name of women to empower women; and

(b) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION (KUMARI SELJA)

(a)&(b): The Guidelines for the Integrated Housing and Slum Development Programme (IHSDP), provide that the title of the land should preferably be in the name of the wife and alternatively jointly in the names of husband and wife. In exceptional cases, title in the name of male beneficiary may be permitted.